## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/03/2017 AT 02.30 PM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/59/2016

NAME OF THE PETITIONER(S)

: C Manoharan

NAME OF THE RESPONDENT(S)

: Mathi Leathers Pvt Ltd and 7 others

**UNDER SECTION** 

: 397/398, 111, 237

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

The matter was called at 2.30 P.M. Counsel for petitioner absent. Counsel for petitioner has filed a memo in the Registry today, withdrawing his appearance in this matter alongwith a proof of his communication with the legal heirs of the deceased. For passing appropriate orders, put up on 12.04.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)